

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 75 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Viraj Profiles Limited</b>	<b>Versus</b>	<b>.... Appellant(s)</b>
<b>Maharashtra State Electricity Distribution Company Ltd. &amp; Anr.</b>		<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Rohit Singha

Counsel for the Respondent(s) : Mr. Ashish Singh  
Mr. Anup Jain for R-1/MSEDCL

**ORDER**

Objections of the State Commission, if any, shall be filed by next date of hearing.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**